(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	50.00	0	0	0	NA
6	Operational creditors (Employees)	1	31756	1	31756	0.04	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0		0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	174735460	8	86598750	99.96	0	0	88136710	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	NA
Total		9	174767216	9	86630506	100.00	0	0	88136710	

Name of the Corporate Debtor: SRS ENTERTAINMENT INDIA LIMITED; Date of Commencement of CIRP: 21-12-2021; List of Creditors as on: 21-12-2021; Name of IP: Mr. Anil Arora; Process Number: 1; Last 5 digitof registration number: 11224